

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: November 21, 2012**

**No. 2006 / DR(S)/2012**

The Court's notification nos. **1955/ DR(S)/2012 to 1960/ DR(S)/2012 dated 9.11.2012**, regarding transfer/ posting of officers be kept in abeyance till further orders.

**BY ORDER OF THE COURT,**

Sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 480 /DR (S)/ 2012, Dated: Allahabad: November 21, 2012**

In continuation of Court's endorsement no. 469/DR(S)/2012 dated 9.11.2012, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow in reference to Government office memo no. 2068/ II-4-08-15(35)/ 76 dated 12.11.2012 regarding relieving of Sri Akhilesh Chandra Sharma, Chief Legal Advisor, New Okhla Industrial Development Authority, Gautambudh Nagar.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Gorakhpur. (Information available on E-mail).

Those officers who have been relieved and joined at the transferred place in compliance of the Court's notification dated 9.11.2012, they shall join back at the station/ post from where they have been transferred.

The concerned Officers shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. Sri Akhilesh Chandra Sharma, Chief Legal Advisor, New Okhla Industrial Development Authority, Gautambudh Nagar.
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.

15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Gorakhpur.(Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-  
(VIRENDRA KUMAR SRIVASTAVA)  
DEUTY REGISTRAR (SERVICES)**